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M.K.MOHANTY VS.D/O.POST

ORDERS SL.NO.31

O.A.No.462/2016

Date-30.11.2016

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

M.A.No.749/16 has been filed by the applicant seeking withdrawal of this O.A. Accordingly, the O.A. is disposed of as withdrawn. Mr.A.C.Deo, learned ACGSC is present and heard.

  
MEMBER(J)